

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-93/98/40121A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Surajit Kumar Dhar,
Member,
MACT, Cachar.

Dated Guwahati the 21st October, 2020.

Sub: Station leave.

Ref:- Your letter No. SMACT/I/14/5/524 Dated, 20th October, 2020.

Sir,

With reference to the above, I am directed to inform you that your prayer for station leave permission w.e.f. the morning of 23.10.2020 till the evening of 26.10.2020, has been granted. The Judicial officer who will be in charge of the Court and office of the District & Sessions Judge, Cachar will remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-93/98/40137A, dated 21.10.2020

Copy to:

1. The District & Sessions Judge, Cachar .
- ✓ 2. The Project Manager, Gauhati High Court, Guwahati

JT. REGISTRAR (VIGILANCE)

Patan